

HCC No. 9/2017

**HIGH COURT OF KARNATAKA
HIGH COURT BUILDINGS, BENGALURU – 1.
DATED: 5th February 2018**

NOTIFICATION

Sub: Submission of sealed quotations for Supply of 10 nos. of Dot Matrix Printers (80 col.) to the High Court of Karnataka, Bengaluru-reg.

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With reference to the above, it is hereby notified that this office desires to procure 10 Nos. of TVS/Epson Dot Matrix Printers (80 col.) for the use of High Court of Karnataka, Bengaluru from the authorized dealers who deal with the supply of TVS/Epson Dot Matrix Printers (80 Col.)

Therefore, all the authorized dealers in Bengaluru, may submit their sealed quotation mentioning their lowest rate for the above said material with superscription on the cover as **“QUOTATION FOR 10 NOS OF TVS/EPSON DOT MATRIX PRINTERS (80 COL.)** with authorization certificate and the Quotation shall reach the office of the **Registrar General, High Court of Karnataka, Bengaluru** on or before **14-02-2018**.

Sd/-
(T. G. Shivashankare Gowda)
Registrar (Computers)